

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/162/(IB)/2018
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. D.S. David
For P. S. Irudhan
Counsel for Operational
Creditor
[Signature]
- 2. N.M.D. IMRAN KHAN.
For Venkatesh.
Counsel for Respn.
[Signature]

ORDER

Counsel for petitioner present. Counsel for the respondent present and stated that they are intending to settle the matter. Counsel for petitioner stated that the respondents have not given any proposal for settlement. Counsel for respondent prayed for time to settle the matter and in this regard pay an initial amount as part payment and the rest of the claim in instalments. Considering the submissions, time is enlarged at request. Put up on 24.05.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)